

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Coastal Energen Pvt Ltd

MAIN PETITION NUMBER : IBA/757/2019

(IA/MA) APPLICATION NUMBERS

IA/2431(CHE)/2023; IA(IBC)/2345(CHE)/2023; IA(IBC)/61(CHE)/2024;
IA(IBC)/719(CHE)/2024; IA/1678(CHE)/2023; IA/1679(CHE)/2023; IA/764(CHE)/2022

ORDER

Present: Shri. T. Ravichandran, Ld. Counsel for RP Shri. Radhakrishnan
Dharamarajan along with the RP.

Ld. Counsel Shri. Sandeep Singhi for the Successful Resolution
Applicant.

Shri. Gopal Jain, Ld. Sr Counsel for CoC.

Shri. P.H. Arvindh Pandian, Ld. Sr. Counsel for the Managing /
Promoter Director of the Corporate Debtor.

Ld. Counsel Shri. Mohan Lal for Directorate of Enforcement.

Ld. Counsel Ms. Abiha Zaidi for Applicant in
IA(IBC)/719(CHE)/2024.

Ld. Counsel Shri. Ashlin Christo for Respondent No. 4 in
IA/1678(CHE)/2023; IA/1679(CHE)/2023

Written synopsis filed by RP vide SR. No. 2347 dated 09.05.2024.

Ld. Counsel for RP seeks time upto Monday to file Memo in terms of the
order dated 01.05.2024.

Written submissions filed by the SRA vide SR. No. 2329 dated 08.05.2024.

Written submissions filed by CoC vide SR. No. 2330 and 2331 dated 08.05.2024.

Written submissions filed by the Promoter Director Mr. Ahmed Buhari vide SR. No. 2356 and 2358 dated 09.05.2024.

Written submissions also filed by Suspended Director Mr. M K Parameshwaran vide SR. No. 2361 dated 09.05.2024.

List the IA/2431/2023, IA/2345/2023 and IA/61/2024 for clarifications on **30.05.2024**.

Other applications be listed on **28.06.2024**.

Pleadings be completed before the date fixed.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)